National Company Law Tribunal Allahabad Bench

ATTENDEN	ICT CLUB -		CP No. 93/A	-0/2016
COMPANY	LAW TRIBUNAL ON	EET OF THE HEARING 08.09.2017	OF ALLAHABAD BENCH O	F THE NATIONAL
NAME OF THE COMPANY: Uffrak hand farrafity Sanwardhan Co. Lfd. SECTION OF THE COMPANIES ACT: 441 of the Companies led of Jol 3 SI. NO. Name Designation Representation Signature 1. ADMINISTRES MESS TO STATE				
SECTION OF THE COMPANIES ACT: 441 of All				
SI. NO.	Name	Designation	Representation	9 2013
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2.			Apres ~	

CA No.93/ALD/2016

Sh. Abhishek Mishra, PCS for the petitioner. He files supplementary affidavit to support the application. A copy thereof be provided to the CGSC through the office of Central Government. The case is fixed for the argument.

The matter be listed on 11th October, 2017.

Dated:08.09.2017

Sri H.P. Chaturvedi, Member (Judiciai)

Typed by: Kavya Prakash